

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(7)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 07/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/131/2016
NAME OF THE PETITIONER(S) : G. Rajendran
NAME OF THE RESPONDENT(S) : M/s G4 Investments (India) Private Limited & 5 others
UNDER SECTION : 235, 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
(1)	P. H. Arvindh Pandian Gr Advocate M. Chivishnu	Counsel Petitioner	[Signature]
2)	SURAJ C for H. Karthik Seshadri	Counsel for Respondents	[Signature]

ORDER

Counsel representing both the parties are present. Call the matter alongwith
TCP/128/2016. Put up on 21.11.2017 at 10.30 A.M.

-sd/-
K Anantha Padmahabha Swamy
Member (Judicial)

bc